

ITR- V	ACKNOWLEDGEMENT	AY 2017-18
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Received with thanks from _____ a return of income in ITR No. 1(SAHAJ)→0 2→0 3→0 4(SUGAM)→0 5→0 7→0 for assessment year 2017-18, having the following particulars

(A1) First name	(A2) Middle name	(A3) Last name	(A4) Permanent Account Number
(A5) Sex (Tick) <input checked="" type="checkbox"/> O Male O Female		(A6) Date of Birth(DD/MM/YYYY) D D M M Y Y Y Y	(A7) Income Tax Ward/Circle
(A8) Flat/Door/Building	(A9) Name of Premises/ Building/ Village	(A10) Road/ Street	(A11) Area/ locality
(A12) Town/ City/ District	(A13) State	Country	(A14) Pin code
(A15) Fill only one: Filed- <input type="checkbox"/> On or before due date -139(1), <input type="checkbox"/> After due date -139(4), <input type="checkbox"/> Revised Return-139(5) OR In response to notice under section <input type="checkbox"/> 139(9)-Defective <input type="checkbox"/> 142(1) <input type="checkbox"/> 148 <input type="checkbox"/> 153A/153C OR <input type="checkbox"/> Under Sec. 119(2)(b)			

COMPUTATION OF INCOME AND TAX RETURN Whole – Rupee (₹) only.		
B1	Gross Total Income	B1 ()
B2	Deductions under Chapter-VI-A	B2
B3	Total Income	B3 ()
B4	Current loss, if any	B4 ()
B5	Net Tax Payable	B5
B6	Interest Payable	B6
B7	Total Tax and Interest Payable	B7
B8	Total Advance Tax Paid	B8
B9	Total Self Assessment Tax Paid	B9
B10	Total TDS deducted	B10
B11	Total TCS collected	B11
B12	Total Prepaid Taxes (B8 + B9 + B10+ B11)	B12
B13	Tax Payable (B7-B12, if B7>B12)	B13
B14	Refund (B12-B7, if B12>B7)	B14
B15	Exempt Income	B15
	Agriculture	
	Others	_____

SIGN HERE

FOR OFFICIAL USE ONLY
STAMP RECEIPT NO. HERE

SEAL, DATE AND SIGNATURE OF RECEIVING OFFICIAL.